

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1620
ANSWERED ON:19.11.2010
DECLARATION OF JALPAIGURI AS SCHEDULE V
Badal Harsimrat Kaur

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is contemplating to declare the jalpaiguri district of West Bengal in Schedule V of the Constitution; and
- (b) if so, the details of the block-wise population of Scheduled Tribes in Jalpaiguri district of West Bengal ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A CHAUDHARY)

- (a) There is no proposal to declare the Jalpaiguri district of West Bengal in Schedule V of the Constitution.
- (b) Does not arise.